

any decision to disband the Ordnance Depot, Calcutta, even then fresh receipt of stores and further provisioning has been stopped and existing stocks are being back-loaded to other Central Ordnance Depots; and

(b) whether Government propose to advise the concerned authorities to ensure smooth and normal functioning of the depot?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI C. P. N. SINGH): (a) and (b). Government have not so far taken a decision to disband Ordnance Depot Calcutta. No mass back-loading of stores is being done. The normal functioning of the Depot continues except that no further provisioning of stores is being made.

वैज्ञानिकों को सेवा से हटाना

5334. श्री निहाल सिंह : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को इस आशय की शिकायत मिली है कि वैज्ञानिकों को विदेशों से बुला लिया जाता है और उन्हें कुछ दिनों तक वैज्ञानिकों के पूल में रखने के बाद सेवा में हटा दिया जाता है ; और

(ख) यदि हां, तो वैज्ञानिकों के हितों की रक्षा करने के लिए सरकार द्वारा क्या कार्यवाही की गई है ?

रक्षा मंत्रालय में राज्य मंत्री (श्री सी० पी० एन० सिंह) : (क) और (ख). उच्च योग्यता प्राप्त वैज्ञानिकों और तकनीकी कामिकों को विशेषतः विदेशों से लौटने वालों को जब वे नियमित पद के लिए देख रहे हों तो उस समय उपयुक्त संस्थान में कार्य करने की सुविधा प्रदान करने के उद्देश्य से अस्थायी पद देने के लिए वैज्ञानिक "पूल" का सृजन किया गया है। वैज्ञानिक "पूल" में सृजन करने के लिए विदेशों से किसी वैज्ञानिक को नहीं बुलाया जाता। वैज्ञानिक पूल में नियुक्ति प्रदान करने के लिए उन व्यक्तियों में से चयन किया जाता है जिन्होंने इसके लिए आवेदन किया है। संघ लोक सेवा आयोग (य० पी० एस० सी०) जिसका पूल में चयन करने का दायित्व है के निर्णयानुसार पूल में एक या दो वर्ष की सीमित अवधि के लिए नियुक्तियाँ की जाती हैं। वैज्ञानिकों के कार्य-कलापों के आधार पर

नियुक्ति की अवधि बढ़ाई जाती है और तीन साल के बाद बहुत ही अपवाद के रूप में किसी के लिए तीन साल के बाद की अवधि बढ़ाई जाती है।

किसी भी वैज्ञानिक को उसकी कार्य अवधि में किसी भी पूल से निकाला नहीं गया। कुछ दिन पहिले कोई शिकायत पूल से किसी को निकालने के सम्बन्ध में प्राप्त नहीं हुई है।

त्रिपुरा में जान माल की हानि

5335. श्री निहाल सिंह : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) जून, 1980 में त्रिपुरा में हुए दंगों में जान माल की कुल कितनी हानि हुई ; और

(ख) दंगों में मिले हथियार किन किन देशों के हैं और इस सम्बन्ध में सरकार द्वारा की गई जांच का ब्यौरा क्या है ?

गृह मंत्रालय में राज्य मंत्री (श्री योगेन्द्र मकवाना) : (क) राज्य सरकार से प्राप्त सूचना के अनुसार 19 जुलाई 1980 तक 546 व्यक्ति मारे गये बताये गये थे। 34,661 झोंपडियाँ जला दी गई बताईं ह। राज्य सरकार द्वारा सम्पत्ति को क्षति का मूल्यांकन 20.9 करोड़ रुपये है।

(ख) हाल के दंगों के संबंध में अभी तक कोई विदेशी शस्त्र नहीं पकड़े गये हैं।

Percentage of Reservation for SC/ST in Services

5336. SHRI K. PRADHANI: Will the Minister of HOME AFFAIRS be pleased to state the percentage of reservation in Services made by Central Government and Union Territories for appointment of persons belonging to the Scheduled Castes and Scheduled Tribes?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): The requisite information is given in the Statement.

Statement

PERCENTAGES OF RESERVATION FOR SCHEDULED CASTES AND SCHEDULED TRIBES IN CENTRAL GOVERNMENT AND UNION TERRITORIES

	Scheduled Castes	Scheduled Tribes
(i) Direct recruitment on all-India basis :		
(a) By open competition (i.e. through the UPSC or by means of open competitive test held by any other authority.	15%	7-½%
(b) Otherwise than at (a) above.	16-2/3%	7½%
(ii) Direct recruitment to Group 'C' and Group 'D' (Cl. III and Cl. IV) posts normally attracting candidates from a locality or a region.		In proportion to the population of Scheduled Castes and Scheduled Tribes in the concerned States/Union Territories.
(iii) Posts filled by promotion in grades or services in which the element of direct recruitment, if any, does not exceed 66-2/3% :-		
(a) Through limited departmental competitive examination in Groups B'C and D (Cl. II, III and IV).	15%	7-½%
(b) By selection from Group B (Cl. II) to the lowest rung of category in Group A (Cl. I) and in Groups B, C & D (Cl. II, III & IV).	15%	7-½%
(c) On the basis of seniority subject to fitness, in Groups A, B, C & D (Cl. I, II, III & IV)	15%	7-½%

Outlay for Cottage and Small Industries

5337. SHRI K. PRADHANI: Will the Minister of INDUSTRY be pleased to state:

(a) whether the proportion for cottage and small industries in the total outlay as proposed in the draft Sixth Five Year Plan is less than that in the Second and the Third Five Year Plans; and

(b) if so, whether Government propose to substantially increase it so as to bring it to the same proportion as in the Second Five Year Plan?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) Yes, Sir. In the draft Plan for 1978-83, the proportion for cottage and small industries to total outlays

is less than that in the Second and the Third Five Year Plans.

(b) The Five Year Plan for 1980-85 is presently under formulation and the outlays for cottage and small industries would be known only after the Plan is finalised.

Nucleus Industry Scheme in Backward Districts ..

5338. SHRI NAVIN RAVANI: Will the Minister of INDUSTRY be pleased to state:

(a) on what basis the selection of 101 districts has been made out of 247 backward districts for nucleus industry scheme;

(b) which States have so far set up State-level committees to screen and sanction applications of new entrepreneurs for such nucleus industries; and